

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 168 of 2013 & I.A. No. 241 of 2013

Dated : 6th January, 2014

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s. Bansal Alloys & Metals (P) Ltd. &
Ors. ... Appellant (s)

Versus

Punjab State Electricity Regulatory
Commission & Ors. Respondent (s)

Counsel for the Appellant (s) : Mr. Aseem Mehrotra

Counsel for the Respondent (s) : Mr. Anand K. Ganesan
Mr. Sakesh Kumar for R-1/PSERC

ORDER

Post the matter for hearing on **8th January, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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